

SUPREME COURT OF INDIA

Ramjit Singh Kardam

Vs.

Sanjeev Kumar

C.A.No.2103/2020

(Ashok Bhushan and Navin Sinha,JJ.,)

08.04.2020

ORDER

1. The Court convened through video conferencing. Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Navin Sinha.
2. The appeals are disposed of in terms of the signed reportable judgment. Pending application(s) stand(s) disposed of.